

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Balmukh Goldjewel & Multitrading Private Limited Date of Commencement of Liquidation: 10-11-2023; List of Stakeholders as on Date: 23-02-2024; Name of IP: Mr. RAJESH RAMESH KAMATH; Process Number: 1; Last 5 digitof registration number: 12481

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	4460425	0	4460425				NA
2	Liquidation costs incurred till date	0	13102	0	13102				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	34200000	1	34200000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1772892437	1	93766651		835225786		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	1811565964	2	132440178	0	835225786	0	